

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRLMP.Nos.3838-3840/2016 in Criminal Appeal No(s). 1968-1970/2014

MANOJ @ MANOJ GURJAR & ORS

Appellant(s)

VERSUS

THE STATE OF U.P

Respondent(s)

(for early hearing and office report)

Date: 17/08/2016 These applications were called on for hearing
today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Appellant(s) Mr. T. N. Singh, Adv.
Mr. Vikas K. Singh, Adv.

For Respondent(s) Mr. Abhishth Kumar, Adv.
Ms. Archana Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Since the hearing of the appeals has already been
expedited no further direction is called for.

Applications (Crl.M.Ps.No.3838-3840 of 2016) for early
hearing are accordingly dismissed.

(MAHABIR SINGH)
COURT MASTER

(VEENA KHERA)
COURT MASTER